

Water leakage in Farakka Dam

†*172. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether thousands of cusecs of water has flown down into Bangladesh due to leakage in Farakka Dam;
- (b) whether Government has set up any inquiry in this matter;
- (c) by when, the inquiry report is likely to be received;
- (d) whether Government has found any nexus between officers and Government of Bangladesh; and
- (e) if so, the details of the action being taken against guilty persons found involved in the incident?

THE MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): (a) Farakka Barrage is a barrage meant for diversion of maximum 1130 cumec (40000 cusec) of water from the river Ganga to the Feeder canal at a Pond level of 72.00 feet. Excess water after meeting the requirement of feeder canal has to be released downstream in the river Ganga, which flows down into Bangladesh. Due to the failure of two under-sluice gates of Farakka Barrage on 29-06-2011 and 9-12-2011 additional water was discharged down-stream till the bays were plugged on 29-02-2012 and 12-03-2012.

- (b) Yes, Sir.
- (c) The enquiry report was recieved on 22nd March, 2012.
- (d) No, Sir.
- (e) Does not arise.

Revival of sick coal companies

*173. DR. T. SUBBARAMI REDDY: Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) has revived its sick coal companies during the Eleventh Five Year Plan;
- (b) if so, the details thereof, company-wise;
- (c) the amount allocated and spent, so far, for their revival during the Plan; and
- (d) the amount spent for the welfare of labourers during that period?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) and (b) Out of 8 subsidiaries of Coal India Limited (CIL), only two subsidiaries *viz.* Eastern Coalfields Limited (ECL), and Bharat Coking Coal Limited (BCCL) have been incurring significant accounting as well as cash losses from the inception. ECL was

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